ducted. The State Government authorities have also been requested to take deterrent action against rice smugglers to eliminate detention to trains on this account.

Appointment of the Chairman and Members of the Law Commission

1258. SHRI S. W. DHABE: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to refer to the answer to Unstarred Question 8 given in the Rajya Sabha on the 14th November, 1977; and state.

- (a) whether Government have since appointed the new Chairman and other members of the reconstituted Law Commission; and
 - (b) if so, what are their names?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI NARSINGH): (a) and (b) Shri Hans Raj Khanna, a former Judge of the Supreme Court of India, has been appointed as Honorary Chairman and Shri P. M. Bakshi, a member of the Central Legal Service, has been appointed as Member-Secretary of the reconstituted Law Commission.

The question of appointing the other Members of the Commission will be considered in consultation with the Chairman.

Telesound India Ltd.

1259. SHRI NRIPATI RANJAN CHOUDHURY; SHRI HARSH DEO MALAVIYA: SHRI NARASINGHA PRASAD NANDA:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state whether the name of the Telefunken India Limited started in 1967 in collaboration with AEG-Tele-

runken. West Germany, was changed to Telesound India Limited in 1972? THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN).: Telefunken India Ltd. was incorporated under the Companies Act, 1956 on 16-5-1966 in collaboration with M|s. Telefunken A.G. of West Germany. The company changed its name to Telesound India Limited on 19-5.1973.

Retrenchment of casual Labourer; in the Southern Railway

1260. SHRI NRIPATI RANJAN CHOUDHURY: SHRI HARSH DEO MALAVIYA: SHRI NARASINGHA PRASAD NANDA:

Will the Minister of RAILWAYS be pleased to state;

- (a) whether it is a fact that casual labourers working under D.S.T.E.|W| TBM (Construction) Branch in the Southern Railway are being retrenched;
- (b) if so, what are the reasons therefor;
- (c) what is the number of workers affected?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN). (a) to (c)' Due to completion of works about 30 per cent of a total number of about 230 casual labourers under D.S.T.E.| WjTBM, Southern Railway are likely to be retrenched. The actual number of casual labourers to be retrenched is being assessed as this would depend upon the residual work.

Investigation into the affairs of M/s. Shalimar Works Ltd. and the Directors of the Company

1261. SHRI KALYAN ROY: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to refer to the answer to Unstarred Question 105 given in the Rajya Sabha